

units. Besides, a large scale programme for creation of additional fertilizer capacity has also been taken up for implementation so as to augment indigenous production capacity and move closer towards the goal of self-sufficiency in fertilizers,

Railway Lines in Andhra Pradesh

9683 SHRI SUBASH CHANDRA BOSE ALLURI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of new railway lines under construction in Andhra Pradesh at present; and

(b) the number of new railway lines proposed to be constructed in the backward areas of Andhra Pradesh during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The new lines under construction in Andhra Pradesh are:—

(i) Nadikude-Bibinagar line (151 Kms.)—Construction of the first phase of the project from Bibinagar to Nalgonda (74 Kms.) is in progress.

(ii) Bhadrachalam-Manuguru (52 Kms.).

(b) A new policy for undertaking construction of new railway lines in backward areas of the country is at present under consideration, and the list of railway lines proposed to be taken up on this basis has not been finalised so far.

Cycle Stand at Kanpur

9684. SHRI RAMESHWAR PATIDAR: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 3785 on 2nd August, 1977 regarding Award of contract for cycle stand at 1106 LS—5.

Kanpur at lower rate for 1974 and state:

(a) whether responsibility for non-forfeiture of earnest money, resulting into financial loss to the Railway, has been fixed;

(b) if so, the action taken against the persons concerned;

(c) whether it is a fact that no scheduled time limit was laid down in the tender document, which binds the Railway to refund the earnest money on demand by contractor.

(d) whether it is proposed to hand over this case to Central Bureau of Investigation for further probe; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (e). While inviting tenders for all contracts on Allahabad Division in 1974 the clause that "tenderers shall hold the offer for a period of 90 days from the date fixed for opening the same" was omitted due to an oversight. This lapse was rectified in 1975.

The following seven tenders were received for award of cycle stand contract at Kanpur station in 1974:

Name of the tenderer	Amount
	Rs.
1. M/s M.D. & Co.	1,31,000.00
2. Shri Mohd. Faiz Idrisi	90,999.99
3. M/s Nirankari Engg. Corporation.	87,050.00
4. Shri Qudrat Din	82,000.00
5. M/s Patia Traders	77,101.00
6. M/s Raza & Co	1,29,000.00
7. Shri Mohd. Sabir	98,700.00

The tenders were opened on 10-6-74. The tender submitted by M/s M. D. &